

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001**  
**Ph: 23753942 Fax-23753923**

Petition No. 3/GT/2013

Date: 15.7.2014

To

Shri Rajeev Hustu  
General Manager (Comml.)  
NHPC Ltd.  
NHPC Office Complex, Sector-33  
Faridabad-121 003

Sir,

**Subject : Petition No. 3/GT/2013-Approval of Generation Tariff of Chutak Hydro Electric Project for the period from 1.9.2011 to 31.3.2014.**

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The above said petition was heard on 15.4.2014 and orders have been reserved by the Commission.

2. It is observed that M/s Tata Consulting Engineers Ltd. has been engaged as Designated Independent Agency (DIA) for vetting of capital cost and the report of the said DIA has been filed before the Commission. However, the copy of the said report does not appear to have been served on the respondents.

3. The Commission directed that NHPC shall serve copy of the report of the DIA on the respondents by 21.7.2014, if not already served, and the respondents shall file their response, within 6.8.2014, with copy to the petitioner. The petitioner shall file its submission on the same by 13.8.2014. The response/submission filed after the said due date shall not be considered for determination of tariff of the generating station.

Yours faithfully,

Sd/-  
(B. Sreekumar)  
Deputy Chief (Law)

**Copy to:-**

The Principal Secretary  
Govt. of J&K  
Power Development Department  
New Secretariat  
Srinagar